

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

48

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.829, 887 & 1050/2019 in CP No. 535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera and Children Trust & 02 others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVASRAN Prasad	Adv in App in IA 1050/19	9440234074	Prasad
T. Vijayakumar Reddy M. SARATHI	Adv for R-18	9030711134	M. Sarathi

A. Raghavan } Adv for R-19 " Akh

S. Narayan Reddy } Adv for R-18 & R-22 99085558234 Jay  
Anurag Dera  
TPS Hantha 9493920881

A. Venkatesh } Adv for R-19 808856164 Jay  
Prasad malizi } Adv for R-22 9603488093 Jay  
CHALLA GUNARANTAN  
M. SRIDHAR

ORDER

Counsel for Petitioners is present. Counsel for Respondents is present. For hearing list the matter on 09.01.2020.

IA 887/2019 is taken up for hearing. Heard the Counsel for Applicant. For hearing on the other side, list the matter on 09.01.2020. Other GAs are also listed to same day.

Member (T)

Member (J)

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